

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No.77 of 2010

(Arising out of OIO-06/COMMR/SIIB/2009 dated 27/11/2009 passed by Commissioner of CUSTOMS-AHMEDABAD)

R S Hugar

Giriraj Annexe, Circuit House Road,
Hubli, Karnataka

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

WITH

- i. Customs Appeal No.78 of 2010 (Mallesh Budihal Ex Director)**
- ii. Customs Appeal No.79 of 2010 (Sudhir Ghate Director)**
- iii. Customs Appeal No.83 of 2010 (Suresh Angadi)**

(Arising out of OIO-06-COMMR-SIIB-2009 dated 27/11/2009 passed by Commissioner of CUSTOMS-AHMEDABAD)

APPEARANCE:

Shri Prakash Shah & Shri S J Vyas, (Advocates) for the Appellant
Shri Ajay Jain, Special Counsel for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU
Final Order No. A/ 11361-11364 /2022**

DATE OF HEARING: 09.11.2022

DATE OF DECISION:09.11.2022

RAMESH NAIR

Since the appellants are expired and the learned counsel submitted death certificate. Appeals stand abated and disposed of accordingly.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**